



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.
Ref

196623
/C-1/NGT-ISO/2023

दिनांक

Date

E-mail

To,

The Registrar General
Principal Bench
Hon'ble Natinal Green Tribunal
Faridkot House, Copernicus Marg, New Delhi.
E-mail : judicial-ngt@gov.in

**Sub:- Supplementary compliance report in Original Application No. 392/2022
Prasoon Pant & Anr. Versus Union of India and Ors.**

Sir,

That in compliance of the orders dated 15-11-2023 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 392/2022 Prasoon Pant & Anr. Versus Union of India and Ors., the supplementary Compliance Report is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal for perusal.

Encl: As Above.

Yours Sincerely

(Vivek Roy)

Chief Environmental Officer,
Circle-1

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri. Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Law Officer-1, U.P. Pollution Control Board, Lucknow for information.
4. Regional Officer, UPPCB, Greater Noida.

Chief Environmental Officer,
Circle-1

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई-मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

Supplementary Compliance Report

In

Original Application No. 392/2022

Prasoon Pant & Anr.

Versus

Union of India & Ors.

Order Date – 15.11.2022

**Supplementary Compliance Report In Original Application
No. 392/2022 Prasoon Pant & Anr. Versus Union of India &
Ors**

UPPCB has earlier filed compliance report vide letter dated 15.05.2023 in context of aforesaid case and OA 392/2022 Prasoon Pant & Anr. Versus Union of India & Ors. In continuation to earlier actions, further actions have been undertaken as under:-

1. Actions taken by UPPCB

Out of 63 projects, construction work of 02 projects is closed due to their own reasons since long time. Out of 61 projects, 36 projects have valid CTE/CTO. UPPCB has issued show cause notices under provisions of Water Act and Air Act to the rest 25 defaulting projects at present. Further, prosecution is also proposed against these defaulting units, if they fail to obtain CTO and remained non-compliant.

2. Actions taken by CGWA

CGWA has calculated final compensation as per data provided by UPPCB and Greater Noida Authority pertaining to 41 defaulter projects in compliance of OA no. 392/2022 Prasoon Pant & Anr. Vs Union of India & Ors vide email dated 30.06.2023. UPPCB Noida has sent the proposal of imposition of final compensation as assessed by CGWA to the joint committee vide its letter dated 30.06.2023 for approval of the proposal so that final compensation can be imposed and defaulter units be put to notice regarding it in compliance to Hon'ble NGT order dated 15.11.2022 (Copies attached as **Annexure-1**).



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

Annexure-1
312

सन्दर्भ संख्या : 387/NGT-J4/2023

दिनांक : 30/6/2023

सेवा में,

1. अपर जिलाधिकारी (प्रशासन), गौतमबुद्धनगर।
2. वरिष्ठ प्रबन्धक (जल/सीवर), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, ग्रेटर नोएडा।
3. हाईड्रोलॉजिस्ट, उ0प्र0 भू-गर्भ जल विभाग, गौतमबुद्धनगर।

विषय: मा0 एनजीटी में योजित ओ0ए0 सं0 392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 15.11.2022 के अनुपालन में प्रश्नगत परियोजनाओं के विरुद्ध Final Compensation अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 अधिकरण द्वारा पारित आदेश दिनांक 15.11.2022 का संदर्भ ग्रहण करने का कष्ट करें। उक्त आदेश का अनुपालन सुनिश्चित कराये जाने हेतु जिलाधिकारी महोदय के कार्यालय आदेश दिनांक 02.06.2023 द्वारा गठित संयुक्त समिति को प्रश्नगत परियोजनाओं पर Final Compensation की गणना किये जाने हेतु निर्देशित किया गया है। तत्क्रम में अवगत कराना है कि केन्द्रीय भू-गर्भ जल बोर्ड द्वारा प्रश्नगत परियोजनाओं पर Final Compensation की गणना सहित सूची प्रेषित की गयी है, जो कि अनुमोदन की कार्यवाही हेतु आपको प्रेषित की जा रही है, जिससे मा0 अधिकरण के आदेश के अनुपालन में प्रश्नगत परियोजनाओं को Final Compensation की नोटिस निर्गत की जा सके।

भवदीय

संलग्नक: यथोक्त।

कृते क्षेत्रीय अधिकारी

प्रतिलिपि:

1. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।
2. सहायक भूजल वैज्ञानिक, केन्द्रीय भू-गर्भ जल बोर्ड, लखनऊ को सूचनार्थ।

कृते क्षेत्रीय अधिकारी

S. No.	Name and Adress of the Project	Project Cost in Cr. (As per UPPCB record)	Criteria for assessment of Project cost	As per Environmental Clearance (Fresh Water Requirement) (KLD) Water consumption	Date of Map Approval/Sanction date from GNIDA Start date from	Date of verification by joint committee to close date	Total number of days	No. of Years	Assesment of Enviourment Compensation as per CGWA guideline September 2020
1	2			3	4	5	6		7
1	Aastha Greens (AASTHA INFRACITY LIMITED) Plot No-03, GH-04 Sector-04, Greater Noida, Uttar Pradesh	324.27	CA Certificate	201	25 May 2013	23 March 2023	3589	9.8	81156262.5
2	ACE Aspire (Promoter- M/S Ideal Realtech Pvt Ltd.), GH-02A, TechZone-4, Greater Noida West	277.58	CA Certificate	304	30 January 2013	14 December 2022	3605	9.9	123291000
3	ACE City (IDEAL REALTECH PVT LTD), GH-01, Sector-01, Greater Noida	783	CA Certificate	663	02 January 2017	30 December 2022	2188	6.0	163197450
4	Ace Divino (STARCITY REAL ESTATES PRIVATE LIMITED) Plot No. GH-14A, Sector-01, Greater Noida	661	CA Certificate	510	29 June 2015	22 March 2023	2823	7.7	161969625
5	Aims Green Avenue (Aims Golf Town Developers Private Limited), Phase-I, Plot No-4, GH-04, Greater Noida (West), Gautam Budh Nagar	326.3	CA Certificate	813	14 March 2011	23 March 2023	4392	12.0	401703300
6	Ajnara Homes (APV Realty Ltd.) Plot No. GH-03, Sector-16B, Greater West, Uttar Pradesh	369.62	CA Certificate	0	01 November 2010	16 February 2023	4490	12.3	0
7	Ajnara Le Garden (Ajnara Realtech Limited), GH-02, Sector-16B, Greater Noida West (Phase-1, Tower D,E,F,G)	203.0016	CA Certificate	0	29 November 2017	16 February 2023	1905	5.2	0
8	Apex Golf Avenue (FLORAL REALCON PRIVATE LIMITED), GH-03/SC-1, Adjoining TechZone, Gr. Noida west (Tower A,B,C,D,E & 6 Villas)	210.2317	CA Certificate	220	22 May 2015	28 December 2022	2777	7.6	68730750
9	ATS Destinaire (Promoter- M/s Starcity Real Estates Pvt. ltd.), GH-14, Sector-1, Gr. Noida	634.18	CA Certificate	361	30 June 2015	14 December 2022	2724	7.5	110628450
10	ATS Home Craft (Happy Trails), (Shridhara Infratech (P) Ltd), GH-02A, sector-10, Gr. Noida	464	As per CTO application form	367	23 March 2018	24 December 2022	1737	4.8	57373110
11	ATS Rhapsody (Promoter- DAR Housing Limited) GH-12/1, Sector-1, Gr. Noida	415.93	CA Certificate	217	06 March 2017	14 December 2022	2109	5.8	51485962.5
12	Bulland Elevates (BULLAND BUILDTECH PVT LTD.), Plot No GH-3A, Sector-16C, Greater Noida, Gautam Budh nagar	284.55	CA Certificate	195	13 January 2015	20 February 2023	2960	8.1	43290000
13	Capital Athena (CAPITAL INFRATECHOMES PRIVATE LIMITED), GH-12A-2, Sector-01, Gr. Noida	350	As per CTO application form	329	27 February 2013	10 January 2023	3604	9.9	133393050
14	Coco county (Promoter- M/s SHIRJA REAL ESTATE SOLUTIONS PVT LTD), GH-03C, sector-10, Gr. Noida	262.95	As per CTO application form	236	13 January 2017	15 December 2022	2162	5.9	57401100
15	Divyansh Flora (Promoter M/s Divyansh Infra hight (P) Ltd.), Plot No.-03H/GH-01, sector-16C, Gaur City-2, Gr. Noida	128	As per Rera application form	147	23 May 2013	27 December 2022	3505	9.6	38642625
16	Ecovillage III (SUPERTECH LIMITED), Plot No. GH-06, Sector 16B, Greater Noida, (Phase-1, 10 Towers only)	479.4973	CA Certificate	982	08 September 2014	16 February 2023	3083	8.4	340594425
17	Galaxy Blue Sapphire (GLD INFRA PROJECTS PRIVATE LIMITED)Plot No. C-03, Sector 4, Greater Noida, Gautam Budh nagar	726.5	CA Certificate	385	12 December 2017	22 February 2023	1898	5.2	82207125
18	Galaxy Diamond Plaza (ASTEROID SHELTERS HOMES PVT LTD) Plot no. C-01 A, Sector 4, Greater Noida, ,GAUTAM BUDH NAGAR	277.66	CA Certificate	134	07 June 2016	22 February 2023	2451	6.7	24632550
19	Galaxy Royale (PRITHVEELINK BUILDWELL PRIVATE LIMITED), Plot No. GH-03, Sector-16C, Gaur City 2, Greater Noida, Uttar Pradesh	190.42	CA Certificate	137	24 July 2013	23 March 2023	3529	9.7	36260475
20	Galaxy Vega, (Promoter- M/s Panchatva Promoter (P) Ltd.), GH-08C, Sector-Techzone-IV, Gr. Noida west. (Tower F, G and Convenient Shopping Centre)	63.304	CA Certificate	292	27 June 2013	24 December 2022	3467	9.5	113890950

21	Gaur City Mall, Plot No.C-1B/ GH-01, sector-4, Gr. Noida	652	CA Certificate	It was informed by PP that project has obtained permission from UPGWD for abstraction of ground water through 01 bore well, copy of same is attached		31 December 2022		0.0	0
22	Gaur City-1, GH-01, Sector-4, Gr. Noida	122.8	As per project letter	1. As per information provided by PP, 07 operational Tubewells/ Borewells are established by GNIDA and no ground water abstraction is being done by PP itself. 2. During joint visit it was found that out of total 18 bore wells, 11 bore wells (not energized) were found without pump and electricity supply. It was informed by PP that all these bore wells were used for Geotechnical Investigation i.e. to obtain information on the physical properties of soil earthworks and foundations at initial ground stage of project		04 January 2023		0.0	0
23	Gaur City-2, GH-01, sector-16C, Gr. Noida	473	As per project letter	1. As per information provided by PP, 06 operational Tubewells/ Borewells are established by GNIDA and no ground water abstraction is being done by PP itself. 2. During joint visit it was found that out of total 25 bore wells, 19 bore wells (not energized) were found without pump and electricity supply. It was informed by PP that all these bore wells were used for Geotechnical Investigation i.e. to obtain information on the physical properties of soil earthworks and foundations at initial ground stage of project		04 January 2023		0.0	0
24	Gaur Saundaryam, Plot No- GH-05C, Techzone-IV, Gr. Noida	581	CA Certificate	1. It was informed by PP that project has obtained permission from UPGWD for abstraction of ground water through 01 bore well, copy of same is attached. 2. During joint visit it was found that out of total 09 bore wells, 08 bore wells (not energized) were found without pump and electricity supply. It was informed by PP that all these bore wells were used for Geotechnical Investigation i.e. to obtain information on the physical properties of soil earthworks and foundations at initial ground stage of project		31 December 2022		0.0	0
25	Gulshan Bellina (GULSHAN HOMZ PRIVATE LIMITED), Plot No GH-02/A, Sector 16, Greater Noida	465.37	CA Certificate	It was informed by PP that project has obtained permission from UPGWD for abstraction of ground water through 01 bore well, copy of same is attached		22 February 2023		0.0	0
26	JM Florence (J.M. HOUSING LTD), Plot No. DV-GH-09C, Sector-Techzone-4, Gr. Noida west.	449.05	CA Certificate	445	04 September 2013	24 December 2022	3398	9.3	170112375

27	JNC The Park (JNC Construction Pvt. Ltd.), GH-1C, Sector-16 C, Greater Noida, District- Gautam Buddha Nagar	266.9475	CA Certificate	307	13 April 2011	20 February 2023	4331	11.9	149581912.5
28	La Residentia (Promoter- M/s La Residentia Developer Pvt. Ltd), GH-06A,sector-Techzone-4, Gr. Noida	1150	As per Rera application form		14 March 2011	24 December 2022	4303	11.8	0
29	Lucky Plam Velly, Khasra No. 784, Vill-Bisrakh ,near Stellar jeevan, Sector-1, Gr. Noida west.	Not Available in office record	-			30 December 2022		0.0	0
30	Mahagun Maantra-1, (Promoter- M/s Dhanya Promoters Pvt.), Ltd. GH-01/B, sector-10, Gr. Noida.	177.41	CA Certificate	173	24 October 2013	15 December 2022	3339	9.1	43323525
31	Mahagun Maantra-2 (Hebe Infrastructure Pvt Ltd), GH-01/A, sector-10, Gr. Noida	205.83	CA Certificate	306	24 June 2013	24 December 2022	3470	9.5	119454750
32	Mahagun mywood (Phase-1, Phase-2, Phase-3) M/s Mahagun (India) Pvt. Ltd., GH-04, sector-16, Gr. Noida	463	CA Certificate	1171	09 March 2011	27 December 2022	4311	11.8	908672580
33	Mangalya Ophira (MANGALYA BUILDTECH PRIVATE LIMITED/SOLARIS INFRA PROJECTS PVT LTD), Plot no GH-16F, Sector-1, Greater Noida West, Gautam Budh Nagar	67.75	CA Certificate	286	27 January 2014	23 February 2023	3314	9.1	106627950
34	Neo Town (M/s Patel Advance JV.) Plot No.GH-03, Sector-Techzone-4, Gr. Noida west. (Phase-1)	670.41	CA Certificate	624	04 March 2011	14 December 2022	4303	11.8	302070600
35	Novel Valley (AKG Infra Pvt. Ltd.) Khasra No. 288, 290, 299, 302, Village Shahberi, Near Sector-16B, Greater Noida	Not Available in office record	-			22 February 2023		0.0	0
36	Panchsheel Hynish (Panchsheel Buildtech Pvt. Ltd), GH-08A, Sector-1, Gr. Noida west.	405.24	CA Certificate	289	13 October 2010	28 December 2022	4459	12.2	144973237.5
37	Rajhans Residency, (Rajhans Infrateh (p) ltd.), GH-06B, Sector-01, Gr. Noida west.	127.88	CA Certificate	242	31 December 2013	30 December 2022	3286	9.0	89461350
38	Sikka Kammya Green (Promoter- M/s Eco Green Buildtech (p) ltd.), GH-02B, sector-10, Gr. Noida	230.28	CA Certificate	276	24 December 2014	15 December 2022	2913	8.0	90448650
39	Sindhujia Greens Village- Vaidpura, Near Sector-10, Greater Noida, Uttar Pradesh	Not Available in office record	-			22 March 2023		0.0	0
40	Vihaan Green (Vihaan Developers Pvt. Ltd.), Plot No-GH-15C, Sector 1, Greater Noida, Uttar Pradesh	117	As per CTO application form	96	27 July 2011	22 March 2023	4256	11.7	30643200
41	VVIP Home /Meridian (Promoter- Solitaire Infra home Pvt Ltd), GC-03K/ GH-03, Sector-16C, Greater Noida, Gautam Budh Nagar (Phase-1 & Phase-2)	370	As per Rera application form	385	30 December 2013	28 December 2022	3285	9.0	142281562.5
									2297651693

- Note**
- * During inspection of joint committee, water meters were not installed on borewells for calculation of total quantum of groundwater abstraction in the projects, due to which it is not possible to calculate the quantum of actual groundwater abstraction. Due to non-availability of data of actual water consumption in the projects, hence fresh water consumption mentioned in the environmental clearance of the projects available on records can be taken as the basis.
 - * The information regarding the date of installation of borewell in the project is not available and not any evidence has provided by the projects regarding the same. Hence the date of map passed by the Greater Noida Industrial Development Authority can be considered as the basis.
 - * 06 projects, out of total 41 projects, no information regarding water consumption and borewell installation etc. is available in the records, which are mentioned at serial numbers 6, 7, 28, 29, 35, 39.

Fwd: Fwd: Fwd: Regarding Hon'ble NGT Matter. O.A NO- 392/2022

2 messages

JAGDAMBA PRASAD <jprasad-cgwb@gov.in>

Fri, Jun 30, 2023 at 2:42 PM

To: ceo1 <ceo1@uppcb.in>, rogreaternoida <rogreaternoida@uppcb.in>

Cc: RD CGWB NR Lucknow <rdnr-cgwb@nic.in>, Rahul Kumar <kumar.rahul-cgwb@gov.in>

Sir,

In reference to trailing mail, the assessment of Environmental Compensation (EC) as per existing CGWA guideline (September 2020) for your needful action.

The same has been calculated as per data provided by UPPCB Greater Noida/ recommendation of committee members pertaining to 41 infrastructure projects in compliance of OA no. 392 / 2022 Prasoon Pant Vs Union o India & Ors.

With Regards

Jagdamba Prasad Scientist -D Central Ground Water Board,Ministry of Jal Shakti, Govt. of India, Northern Region, Lucknow Pin code-226021

----- Forwarded Message -----

From: JAGDAMBA PRASAD <jprasad-cgwb@gov.in>

To: RD CGWB NR Lucknow <rdnr-cgwb@nic.in>

Sent: Wed, 28 Jun 2023 16:40:24 +0530 (IST)

Subject: Fwd: Fwd: Regarding Hon'ble NGT Matter. O.A NO- 392/2022

Sir,

If approved, it may be send to CEO and RO UPPCB for filing of case

Jagdamba Prasad Scientist -DCentral Ground Water Board,Ministry of Jal Shakti, Govt. of India, Northern Region, LucknowPin code-226021

----- Forwarded Message -----

From: Rahul Kumar <kumar.rahul-cgwb@gov.in>

To: JAGDAMBA PRASAD <jprasad-cgwb@gov.in>

Cc: RD CGWB NR Lucknow <rdnr-cgwb@nic.in>

Sent: Wed, 28 Jun 2023 15:51:43 +0530 (IST)

Subject: Fwd: Regarding Hon'ble NGT Matter. O.A NO- 392/2022

Sir,

In reference to the trailing mail Please find the corrected attached sheet for EC Calculation O.A NO-392/2022.

Regards

Rahul Kumar
AHG

----- Forwarded Message -----

From: "JAGDAMBA PRASAD" <jprasad-cgwb@gov.in>

To: "Rahul Kumar" <kumar.rahul-cgwb@gov.in>

Cc: "RD CGWB NR Lucknow" <rdnr-cgwb@nic.in>

Sent: Wednesday, June 28, 2023 3:05:00 PM

Subject: Fwd: Regarding Hon'ble NGT Matter. O.A NO- 392/2022

Sir,

PFA of Assessment of EC against 41 no builders as per existing guideline of CGWA -September 2020 for kind needful action.

Further, it is suggested that check it thorowely, before further communication to RO GB Nagar as per briefly discussion today with you.

This may be sent today for file of the case by UPPCB on 30.6.23

----- Forwarded Message -----

From: "JAGDAMBA PRASAD" <jprasad-cgwb@gov.in>

To: "Rahul Kumar" <kumar.rahul-cgwb@gov.in>

Subject: Re: Regarding Hon'ble NGT Matter. O.A NO- 392/2022

--

RAHUL KUMAR

Assistant Hydrogeologist

Central Ground Water Board,

 **41 Project Water Consumption for CGWB _ EC.xlsx**
25K

CEO 1 <ceo1@uppcb.in>

Fri, Jun 30, 2023 at 4:09 PM

To: dmgbn@nic.in

Cc: kumar.rahul-cgwb@gov.in, jprasad-cgwb@gov.in, rdnr-cgwb@nic.in, RO Greater Noida <rogreaternoida@uppcb.in>

Sir,

Please find enclosed herewith the assessment of Environmental Compensation (EC) as calculated by CGWA pertaining to 41 infrastructure projects in compliance of OA no. 392 / 2022 Prasoon Pant Vs Union of India & Ors. You are requested to put the assessment of Environmental Compensation (EC) before the Joint Committee for further necessary action.

[Quoted text hidden]

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Chief Environmental Officer (C-1)

/ Nodal NCAP,

U.P. Pollution Control Board,

TC-12V, Vibhuti Khand, Gomti Nagar,

Lucknow-226010 – U.P.

E-mail:ceo1@uppcb.in;

Website:www.uppcb.com

 **41 Project Water Consumption for CGWB _ EC.xlsx**
25K